

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1034
ANSWERED ON 09/02/2026**

STATUS OF URBAN INFRASTRUCTURE PROJECTS IN ODISHA

1034. SHRI MANAS RANJAN MANGARAJ:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total funds sanctioned and released to the state of Odisha under major urban schemes during the last three years, scheme-wise;
- (b) the number of projects completed and those pending in the state, city-wise; and
- (c) the steps being taken to expedite pending urban infrastructure projects in the state?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (c): As per the provisions of Article 243 W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/ Urban Local Bodies (ULBs). However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/ Union Territories (UTs) in their urban development agenda through its various flagship Missions/ Programmes viz. Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, Swachh Bharat Mission – Urban (SBM-U) 2.0, Smart Cities Mission (SCM), Pradhan Mantri Awas Yojana- Urban (PMAY-U), Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM), Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi), Urban Transport (UT), PM-eBus Sewa, etc.

Through these Missions/Schemes, the Central Government approves the State Plans and provides the Central Assistance (CA) to the States. The projects are selected, designed, approved and executed by the States/UTs and the cities. The State Governments release funds to the cities/districts.

AMRUT2.0: AMRUT 2.0 has been launched on 01 October 2021 in all ULBs/ cities including all ULBs in the State of Odisha, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies, development of green spaces and parks are other components of the Mission. Under AMRUT 2.0, States/UTs are empowered to select, appraise, prioritise and implement the projects within the broad framework of Mission guidelines.

Under AMRUT 2.0, the State Water Action Plan (SWAP) of the Odisha State comprising of 345 projects worth ₹4,029.55 crore (including Central share of ₹1,373 crore) has been approved which include 212 water supply projects worth ₹3,848.76 crore and 133 water body rejuvenation projects worth ₹180.79 crore. As reported by the State on AMRUT 2.0 portal, the status of ULBs wise projects is attached at **Annexure I**.

Under AMRUT 2.0, during last three years and current financial year (till 20.01.2026) Central Assistance of ₹723.93 crore has been released/ sanctioned to the State.

SCM: Under SCM, in the State of Odisha two cities, viz. Bhubaneswar and Rourkela were selected. As reported by the States/UTs as on 15.01.2026, out of a total 107 projects amounting to ₹ 3589 Cr, 104 projects (97% of total projects) amounting to ₹ 3426.6 Cr have been completed. Central Financial Assistance of Rs. 490 Cr. has been released for each smart cities in Odisha and the same has been utilized.

SBM-U 2.0: Funds under SBM-U 2.0 are allocated/sanctioned for the entire mission period and not on yearly basis. The details of funds allocated and released to State of Odisha released are as below:

(₹ in Crores)

Funds allocated	Fund released		
	2022-23	2023-24	2024-25
SBM-U 2.0 (2021-2026)	0.00	120.47	4.75

Details of all the projects under SBM-U reported by State of Odisha are available at SBM-U, MoHUA portal <https://sbmurban.org/swachh-bharat-mission-progress>.

As per the 7th schedule of the constitution, state/ULBs are responsible for planning, designing, executing and operating sanitation projects in the urban areas of the country. MoHUA supplements the efforts of States/UTs by providing policy directions, financial and technical support by sharing Manuals/Standard of Procedures (SoPs) on Solid Waste Management (SWM) & Used Water Management (UWM) and issue various Advisories & Guidelines time to time for choosing appropriate technologies to manage solid and liquid waste. Under SBM-U 2.0, financial assistance is provided to all States/UTs including to attain 100% scientific processing of municipal solid waste through 100% source segregation of waste, door to door collection of waste, capacity building initiatives, IEC and behavioural change campaigns. Under SBM-U, funds are released by Government of India to the States/UTs on the basis of their action plan duly approved by State Level Technical Committee (SLTC). Regular interaction is made throughout the year with the concerned Principal Secretaries/ Secretaries/ Mission Directors of the States/UTs to review the financial progress of the States. Weekly expenditure details of the States/UTs are regularly shared with the Mission Directors of States/UTs to emphasize on meeting their targeted expenditure. Field visits by Central team are also being done to support ground implementation. Technical handholding advisories/guidelines have been disseminated with States/Urban Local Bodies (ULBs) and are being followed up through regular capacity building programmes. Model Request for Proposals (RFPs) and Model Concession Agreements (MCAs) have been prepared and notified for ready use in procurement by ULBs.

PMAY-U: Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/ UTs. However, MoHUA supplements the efforts of States/UTs by providing Central Assistance for pucca houses to eligible urban beneficiaries across the country under PMAY-U since 25.06.2015. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by eligible beneficiaries at affordable cost, for one crore additional eligible beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). PMAY-U 2.0 guidelines and Unified Web-portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>.

Physical and financial progress in the State of Odisha under PMAY-U & PMAY-U 2.0 during last three years are placed at **Annexure-II**. City wise details of physical and financial progress in the state of Odisha under PMAY-U & PMAY-U 2.0 are placed at **Annexure-III**.

DAY-NULM: MoHUA was implementing the DAY-NULM till 30th September, 2024 which aimed to reduce poverty and vulnerability of urban poor households by enabling them to access gainful self-employment and skilled wage employment opportunities, in order to improve their livelihoods on a sustainable basis, through building strong grassroots level institutions of the urban poor. Central funds released for the state of Odisha under DAY-NULM for the last three years is as under:-

Financial year	Funds released (Rs. in Crore)
2022-23	0.00
2023-24	8.44
2024-25	0.00
DAY-NULM Mission was ended on 30.09.2024	

Further, MoHUA implemented a Pilot programme on the new mission namely, Deendayal Jan Aajeevika Yojana – Shehari (DJAY-S) on Urban Poverty Alleviation w.e.f 01.10.2024 with a targeted focus on six vulnerable groups viz. construction workers, transport workers, gig workers, waste workers, domestic workers and care workers. The pilot programme was extended till 31.12.2025.

Central funds released for the state of Odisha under D-JAY(S):-

Financial year	Funds released (Rs. in Crore)
2024-25	5.49
2025-26	4.00

PM SVANidhi: PM SVANidhi is a Central Sector scheme launched on June 1, 2020 to facilitate collateral-free working capital to street vendors vending in urban areas in three tranches i.e. upto Rs. 15,000, upto Rs. 25,000 and upto Rs. 50,000. Loan amount is disbursed by banks directly into the accounts of the beneficiaries.

PM-eBus Sewa: For 05 participating Cities under PM-eBus Sewa Scheme, Rs.88.16 cr. has been sanctioned for Behind-the Meter Power (BTM) and Civil depot infrastructure works. Rs.43.96 cr. has been released as 1st tranche and mother sanction has been issued for Rs.9.84 cr. to the State of Odisha. City wise details are tabulated below: -

(Rs. in Crore)

Participating Cities	Sanctioned Amount	1 st Tranche Released	Mother Sanction Issued
Berhampur	10.85	8.22	0.26
Bhubaneshwar	24.53	14.41	2.94
Cuttack	21.05	10.52	3.14
Rourkela	20.23	6.39	2.13
Sambalpur	11.50	4.42	1.37
Total	88.16	43.96*	9.84

*Adjusted with respect to the amount refunded by Odisha in Consolidated Fund of India (CFI). The city wise number of ongoing infrastructure projects under PM-eBus Sewa Scheme in Odisha, are tabulated as below: -

S. No.	Participating Cities	BTM Projects	Civil Projects
1	Berhampur	1	1
2	Bhubaneshwar	1	1
3	Cuttack	1	1
4	Rourkela	1	1
5	Sambalpur	1	1
	Total	5	5

To ensure timely implementation of the Scheme, Project Monitoring and Evaluation Committee (PMEC) & Central Steering and Sanctioning Committee (CSSC) set up under the Scheme, regularly held meetings to monitor the Scheme progress and implementation. Further, State/City level meetings are regularly held to monitor the progress of the scheme and provide assistance to the States/cities.

Annexure-I as referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 1034 due for answer on February 09, 2026 regarding 'Status of urban infrastructure projects in Odisha'.

ULBs wise projects details in Odisha under AMRUT 2.0

SI NO	ULB	Approved Projects		At Implementation Stage		Project Completed	
		No	Approved Amount (₹ crore)	No	Awarded Amount (₹ crore)	No	Awarded Amount (₹ crore)
1	ANUGUL (M)	1	20.72			1	17.72
2	ASIKA (NAC)	1	1.01	1	0.71		
3	ATHAGAD (NAC)	3	44.64	3	40.01		
4	ATHMALLIK (NAC)	2	29.17	2	28.22		
5	BALANGIR (M)	1	125.41	1	120.04		
6	BALESHWAR TOWN (M)	6	94.14	6	80.03		
7	BALIMELA (NAC)	2	16.48	1	16.74	1	0.47
8	BALLIGUDA NAC	4	10.62	3	11.27		
9	BALUGAON (NAC)	1	9.58			1	11.65
10	BANAPUR (NAC)	5	11.41	4	1.54	1	9.06
11	BANKI (NAC)	1	2.12	1	2.04		
12	BARAPALI (NAC)	2	6.24	2	5.68		
13	BARGARH (M)	1	58.78	1	53.78		
14	BARIPADA TOWN (M)	7	17.08	2	8.13		
15	BASUDEBPUR (M)	1	0.40	1	0.20		
16	BAUDHGARH (NAC)	2	23.62	1	20.43	1	2.03
17	BELLAGUNTHA (NAC)	1	0.59	1	0.38		
18	BELPAHAR (M)	1	8.80	1	5.78		
19	BHAWANIPATNA (M)	1	73.95	1	79.32		
20	BHUBAN (NAC)	6	27.40	6	26.34		
21	BHUBANESWAR	48	689.81	16	501.82	32	185.42
22	BIJEPUR	1	22.62			1	23.38
23	BINIKA (NAC)	1	20.07	1	19.93		
24	BIRAMITRAPUR (M)	1	3.30	1	2.14		
25	BRAHMAPUR (M CORP)	26	161.35	23	63.30	2	61.05
26	BRAJARAJNAGAR (M)	1	37.31	1	32.66		
27	BUGUDA (NAC)	2	0.99	2	0.62		
28	CHAMPUA NAC	2	1.87				
29	CHANDBALI (NAC)	1	37.01	1	34.11		
30	CHHATRAPUR (NAC)	4	18.10	4	18.30		
31	CHIKITI (NAC)	6	6.64	4	2.88	2	1.25
32	CHOUDWAR (M)	2	8.78	2	10.41		
33	CUTTACK	36	357.02	11	130.38	24	199.63
34	DASPALLA NAC	1	38.18			1	39.67
35	DEBAGARH (M)	1	57.93	1	23.05		
36	DHENKANAL (M)	5	33.70	4	29.97	1	0.39
37	DIGAPAHANDI (NAC)	7	19.30	4	19.98	2	0.74
38	GANJAM (NAC)	5	26.47	5	25.03		
39	GUNUPUR TOWN (NAC)	3	49.96	3	45.35		
40	HINDOL NAC	6	3.40	6	2.34		
41	HINJILICUT (NAC)	1	41.19			1	68.52
42	JAGATSINGHAPUR (M)	2	51.68	2	60.18		
43	JAJAPUR (M)	2	38.41	2	43.92		

SI NO	ULB	Approved Projects		At Implementation Stage		Project Completed	
		No	Approved Amount (₹ crore)	No	Awarded Amount (₹ crore)	No	Awarded Amount (₹ crore)
44	JALESHWAR (NAC)	8	32.91	7	26.86	1	0.33
45	JEYPUR (M)	2	33.32	1	18.17		
46	JHARSUGUDA (M)	6	6.59	6	5.13		
47	KABISURJYANAGAR (NAC)	2	1.67				
48	KAMAKSHYANAGAR (NAC)	3	32.75			3	29.32
49	KANTABANJI (NAC)	7	69.12	6	64.73		
50	KASHINAGAR (NAC)	1	7.10	1	9.30		
51	KENDRAPARA (M)	2	22.66	2	34.50		
52	KESINGA (NAC)	4	19.17	4	16.56		
53	KHALIKOTE (NAC)	6	14.22	5	3.24	1	8.71
54	KHANDAPADA (NAC)	1	22.28	1	19.62		
55	KHARIAR (NAC)	2	12.59	1	0.23	1	13.58
56	KHARIAR ROAD (NAC)	2	2.91			2	2.74
57	KHORDHA (M)	3	2.88	3	2.29		
58	KOCHINDA (NAC)	1	18.86	1	17.18		
59	KODALA (NAC)	4	28.27	4	16.98		
60	KORAPUT (NAC)	1	70.54	1	66.43		
61	KOTPAD (NAC)	1	15.71	1	16.45		
62	NAYAGARH (NAC)	2	52.95	1	0.47	1	50.86
63	NILAGIRI (NAC)	1	18.96	1	12.41		
64	NUAPADA NAC	4	9.33			4	8.88
65	ODAGAON	1	29.09			1	27.33
66	PADMAPUR (NAC)	2	5.79	2	5.18		
67	PARADIP (M)	1	0.46	1	0.14		
68	PARALAKHEMUNDI (M)	3	9.74	3	7.05		
69	PATNAGARH (NAC)	7	74.78	6	64.30		
70	PATTAMUNDAI (M)	1	6.00	1	6.13		
71	PHULABANI (M)	1	18.68	1	20.18		
72	PIPLI (NAC)	1	3.14	1	1.98		
73	PURI (M)	4	104.61	2	122.49	2	9.41
74	PURUSOTTAMPUR (NAC)	2	15.14	2	15.99		
75	RAIRANGAPUR (NAC)	1	0.71				
76	RAJAGANGAPUR (M)	2	15.39	2	14.23		
77	RAMBHA (NAC)	2	28.66	2	29.46		
78	RANPUR NAC	1	46.07	1	40.75		
79	RAURKELA TOWN (M)	9	50.12	8	43.48		
80	RAYAGADA (M)	1	56.18	1	52.68		
81	REDHAKHOL (NAC)	1	21.19	1	19.19		
82	SAMBALPUR TOWN (M)	10	633.25	10	518.68		
83	SONAPUR (M)	4	24.54	4	25.97		
84	SUNDARGARH (M)	3	11.13	3	9.99		
85	SURADA (NAC)	3	11.07	3	11.15		
86	TALCHER (M)	3	3.29	2	1.58	1	0.50
87	TITLAGARH TOWN (NAC)	1	22.48			1	20.95
88	TUSURA NAC	4	35.19	3	28.76		

SI NO	ULB	Approved Projects		At Implementation Stage		Project Completed	
		No	Approved Amount (₹ crore)	No	Awarded Amount (₹ crore)	No	Awarded Amount (₹ crore)
89	UDALA (NAC)	1	0.79				
	Total	345	4029.55	236	2936.92	89	793.59

Annexure-II as referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 1034 due for answer on February 09, 2026 regarding 'Status of urban infrastructure projects in Odisha'.

Physical and financial progress in the State of Odisha under PMAY-U & PMAY-U 2.0

Sr. No.	Particulars	Achievement
1	Houses Sanctioned (Nos)	2,23,972
3	Houses Grounded for Construction (Nos)	1,92,718
4	Constructions of Houses Completed/ Delivered (Nos)	1,69,067
5	Central Assistance Sanctioned during last three years (₹ in crore)	392.08
6	Central Assistance Released during last three years (₹ in crore)	615.39

Annexure-III as referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 1034 due for answer on February 09, 2026 regarding 'Status of urban infrastructure projects in Odisha'.

City wise details of physical and financial progress in the state of Odisha under PMAY-U & PMAY-U 2.0

Sr. No.	City Name	Physical Progress of Houses (Nos)			Financial Progress of Central Assistance (₹ in Crore)	
		Sanctioned	Grounded	Completed	Sanctioned	Released
1	Anandapur	2,856	2,014	1,679	42.94	23.8
2	Anugul	1,691	1,530	1,328	26.43	18.5
3	Asika	1,587	1,464	1,363	23.97	21.16
4	Athagad	2,453	2,232	2,067	36.79	32.46
5	Athmallik	2,114	2,086	2,048	31.7	30.1
6	Attabira	567	536	458	8.57	7.13
7	Balangir	2,614	2,405	2,102	39.52	33.94
8	Baleshwar	3,334	2,817	2,412	53.38	43.71
9	Baliguda	1,772	1,665	1,438	26.6	22.44
10	Balimela	1,223	1,149	850	18.36	15.95
11	Balugaon	640	599	560	9.63	8.91
12	Banapur	2,107	1,973	1,825	36.43	31.69
13	Banki	1,234	1,178	1,156	18.62	17.88
14	Barapali	1,018	920	794	15.31	12.89
15	Barbil	624	609	568	9.46	8.8
16	Bargarh	2,455	2,330	2,095	38.64	34.18
17	Baripada	3,589	3,195	2,716	54.23	44.77
18	Basudebpur	4,176	3,860	3,547	62.45	54.64
19	Baudhgarh	1,277	1,251	1,201	19.31	17.91
20	Bellagantha	694	676	652	10.53	10.35
21	Belpahar	1,028	992	951	15.5	14.69
22	Berhampur	4,752	4,537	4,316	112.18	112.65
23	Bhadrak	4,014	3,581	3,130	61.09	53.02
24	Bhanjanagar	975	601	548	15.72	12.47
25	Bhawanipatna	2,020	1,937	1,676	30.61	27.71
26	Bhuban	2,353	1,783	1,282	35.41	25.88
27	Bhubaneswar Development Authority (BDA)	8,162	7,302	5,728	107.93	65.71
28	Bhubaneswar	7,917	6,374	6,022	151.91	162.48
29	Bijepur	287	275	247	4.31	3.91
30	Binika	1,916	1,847	1,672	28.76	25.51
31	Biramitrapur	2,239	1,988	1,728	33.61	27.99
32	Brajarajnagar	666	612	568	10.01	8.95
33	Buguda	872	854	748	13.21	12.04
34	Burla	19	19	19	0.43	0.43
35	Byasanagar	627	550	499	10.14	8.97
36	Champua	2,390	2,308	1,992	35.85	32.8
37	Chandabali	1,426	1,171	909	21.49	16.4
38	Chhatrapur	313	297	285	5.3	4.93
39	Chikiti	395	378	354	6.03	5.64
40	Choudwar	1,603	1,299	1,135	24.9	19.39
41	Cuttack	7,277	6,248	5,661	112.08	86.33

42	Daspalla	1,048	1,036	983	15.79	14.99
43	Debagarh	1,635	1,495	1,328	24.69	21.28
44	Dhamanagar	3,116	2,658	2,277	46.82	39.4
45	Dharamgarh	1,594	1,538	1,216	23.93	20.68
46	Dhenkanal	5,367	4,789	4,417	81.26	65.47
47	Digapahandi	497	483	456	8.16	7.71
48	G. Udayagiri	912	841	757	13.72	10.36
49	Ganjam	560	528	510	9.89	9.33
50	Gopalpur	882	792	753	13.55	12.11
51	Gudari	484	466	421	7.31	6.47
52	Gunupur	1,305	913	755	19.94	11.47
53	Hindol	3,136	3,043	2,770	47.05	39.27
54	Hinjilicut	1,194	1,133	1,039	18.02	16.21
55	Hirakud	14	14	14	0.37	0.37
56	Jagatsinghapur	1,900	1,791	1,663	28.66	26.53
57	Jajapur	3,111	2,923	2,595	67.03	47.16
58	Jaleshwar	1,810	1,396	1,196	27.44	19.47
59	Jatani	1,705	1,027	940	26.62	18.89
60	Jeypur	4,014	3,030	2,553	61.13	38.7
61	Jharsuguda	1,904	1,715	1,515	30.93	26.32
62	Joda	491	448	415	7.37	6.7
63	Junagarh	874	746	642	13.34	9.99
64	Kabisurjyanagar	1,250	1,180	1,072	18.77	17.08
65	Kamakshyanagar	1,662	1,519	1,364	25.04	21.97
66	Kantabanji	414	361	312	6.24	5.25
67	Karanja	1,791	1,708	1,517	26.91	24.32
68	Kashinagar	461	421	385	6.99	6.12
69	Kendrapara	2,071	1,842	1,611	31.43	26.49
70	Kendujhar	2,752	2,143	1,834	41.87	32.34
71	Kesinga	1,682	1,220	1,113	25.25	17.15
72	Khalikote	795	747	698	12.06	10.96
73	Khandapada	392	388	387	5.91	5.38
74	Khariar Road	1,740	1,422	1,219	26.18	17.14
75	Khariar	4,375	3,241	2,480	65.65	37.53
76	Khordha	1,834	1,019	869	28.43	17.93
77	Kochinda	870	779	703	13.2	10.82
78	Kodala	811	786	726	12.18	11.51
79	Konark	957	834	776	14.34	10.71
80	Koraput	2,391	2,104	1,441	36.11	18.85
81	Kotpad	3,477	3,128	2,642	52.15	35.34
82	Malkangiri	977	917	700	14.8	12.66
83	Nabarangapur	2,320	1,906	1,722	35.08	24.5
84	Nayagarh	760	671	648	12.35	11.38
85	Nilagiri	2,245	1,825	1,562	33.73	27.58
86	Nimapada	126	123	107	1.98	1.74
87	Nuapada	101	53	1	1.51	0.61
88	Nuapara	1,860	1,787	1,662	27.91	25.26
89	Odagaon	503	483	468	7.68	6.68
90	Padmapur	821	787	692	12.46	11.17
91	Paradip	82	82	78	1.3	1.28
92	Paralakhemundi	859	818	732	13.55	11.81
93	Patnagarh	771	541	396	11.65	7.55
94	Pattamundai	4,032	3,740	3,414	60.18	51.4

95	Phulabani	1,374	1,272	1,135	20.68	16.85
96	Pipili	1,592	1,464	1,274	24.37	19.5
97	Polasara	1,510	1,456	1,340	22.68	21.34
98	Puri	2,782	2,432	2,088	42.39	41.14
99	Purusottampur	919	834	751	13.82	12.05
100	Rairangpur	1,922	1,714	1,582	28.83	25.12
101	Rajagangapur	1,776	1,473	1,294	26.75	23
102	Rambha	697	571	514	10.57	9.1
103	Ranapurgada	1,388	1,308	1,228	20.81	19.53
104	Raurkela (ITS)	72	72	72	1.62	1.62
105	Raurkela	3,847	1,498	1,399	58.31	17.39
106	Rayagada	1,765	1,614	1,398	27.99	22.19
107	Redhakhol	1,398	1,271	1,150	21.06	15.8
108	Remuna	774	344	68	12.09	5.74
109	Sambalpur	10,502	7,020	6,216	161.25	100.73
110	Sonapur	1,760	1,647	1,490	26.6	22.62
111	Soro	1,875	1,352	1,045	28.19	19.89
112	Sunabeda	4,219	3,783	2,635	63.45	39.41
113	Sundargarh	2,889	2,597	2,197	44.09	35.86
114	Surada	639	614	571	9.61	8.79
115	Talcher	2,580	2,408	2,037	38.79	31.83
116	Tarbha	822	797	758	12.4	11.86
117	Titlagarh	1,399	1,113	897	20.97	13.23
118	Tushura	1,223	1,183	1,093	18.39	16.69
119	Udala	1,071	1,027	948	16.12	15.04
120	Umarkote	1,166	1,032	1,012	17.65	15.41
	Total	2,23,972	1,92,718	1,69,067	3484.7	2790.2